



GOVERNMENT OF JAMMU AND KASHMIR  
**FINANCE DEPARTMENT**  
Civil Secretariat, Srinagar/Jammu

**Notification,**

**Jammu, the 29<sup>th</sup> November, 2017.**

**SRO 484** .- In exercise of the powers conferred by proviso to section 124 of the Constitution of Jammu and Kashmir, the Governor is pleased to direct that the following shall be inserted as proviso below Rule 3-A of J&K Family Pension-cum-Gratuity Rules, 1964 schedule XV of J&K CSR Vol. II; namely:-

**"Provided that Government employees/ family members of such Government employees as have been appointed or brought on regular establishment on or after 01.01.2010, on their retirement/death in harness shall be paid Death Cum Retirement Gratuity as per Rule 240-BB of the Jammu and Kashmir Civil Service Regulation.**

**This shall be deemed to have been incorporated in the rules w.e.f 01.01.2010, the date of commencement of Defined Contributory New Pension Scheme (NPS)"**

By order of the Government of Jammu and Kashmir.

**Sd/-**

**(Navin K. Choudhary), IAS,**  
Principal Secretary to Government,  
Finance Department.

No:-A/96(2004)-II-448

Dated 29 .11.2017

**Copy to the:-**

1. Advocate General J&K High Court Srinagar/Jammu.
2. All Financial Commissioners.
3. Principal Accountant General, J&K Srinagar/ Jammu.
4. All Principal Secretaries to Government.
5. Principal Secretary to Hon'ble Chief Minister.
6. Principal Secretary to Hon'ble Governor.
7. Chief Electoral Officer, J&K Jammu.
8. All Commissioner / Secretaries to Government.
9. Principal Resident Commissioner, 5-Prithvi Raj Road New, Delhi.
10. Divisional Commissioner Kashmir/ Jammu.
11. Commissioner of Vigilance, J&K Srinagar/Jammu.
12. Principal Secretary to Chief Justice J&K High Court Srinagar /Jammu.

13. Registrar General, J&K High Court Srinagar/ Jammu.
14. Director General Accounts & Treasuries, J&K.
15. Director General Funds organization J&K.
16. Director General Information J&K.
17. Director Audit & Inspections.
18. Director Budget, J&K.
19. Director General Information J&K.
20. All Head of Departments / Managing Directors/ Chief Executive of State PSU`s / Autonomous Bodies.
21. Secretary J&K Public Service Commission.
22. All District Development Commissioners.
23. Secretary, J&K Legislative Assembly / Legislative Council.
24. Director Finance, Principal Northern Zonal Accountancy Training Institute Jammu.
25. Director Accounts & Treasuries Srinagar /Jammu.
26. Principal Accountancy Training School Srinagar.
27. All Director Finance/Financial Advisors & CAO`s.
28. Joint Director Funds organization Srinagar/Jammu.
29. All Treasury Officers.
30. General Manager, Government Press for publication in Government Gazette.
31. Director Local fund Audit & Pensions, J&K.
32. Private Secretary to Chief Secretary.
33. Private Secretary to Hon'ble Ministers/ Hon'ble Ministers of State for information of the Hon'ble Ministers.
34. All officers / Section officers of Finance Department.
35. President Non-Gazetted Employees Union Civil Secretariat Srinagar/ Jammu.
36. I/c Website, FD. ([www.jakfinance.nic.in](http://www.jakfinance.nic.in)).
37. I/c Website, GAD. ([www.jkgad.nic.in](http://www.jkgad.nic.in)).
38. Government order file (W2scs).



(M. R. Andrabi)  
**Director (Codes)**  
**Finance Department**